

(3) (i) A copy of the Annual Report of the Regional Engineering College, Silchar for the year 1977-78 along with the Accounts and the Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Silchar, for the year 1977-78. [Placed in Library. See No. LT-4420/79].

(4) A copy of the University Grants Commission (Disqualification, retirement and conditions of service of Members) (Second Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 16 in Gazette of India dated the 6th January, 1979, under sub-section (3) of section 25 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-4421/79.]

(5) A copy of the Certified Accounts (Hindi* version) of the Indian Institute of Technology, New Delhi, for the year 1977-78 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961. [Placed in Library. See No. LT-4122/79.]

NOTIFICATION UNDER INDIAN TELEGRAPH ACT, 1885.

THE MINISTER OF COMMUNICATIONS (SHRI BRU LAL VERMA): I beg to lay on the Table a copy of the Indian Telegraph (Third Amendment) Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 458 in Gazette of India dated the 24th March, 1979, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-4423/79.]

REVIEWS ON ANNUAL REPORTS AND STATEMENTS FOR DELAY OF GANDHI SMRITI SAMITI, NEW DELHI FOR 1977-78 AND RAJGHAT SAMADHI COMMITTEE, NEW DELHI FOR 1977-78.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):—

(1) (i) Annual Report of the Gandhi Smriti Samiti, New Delhi for the year 1977-78 along with the Audited Accounts.

(ii) A statement regarding review by the Government on the working of the Gandhi Smriti Samiti, New Delhi, for the year 1977-78.

(iii) A statement showing reasons for delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library. See No. LT-4424/79].

(2) (i) Annual Report of the Rajghat Samadhi Committee, New Delhi, for the year 1977-78 along with the Audited Accounts.

(ii) A statement regarding review by the Government on the working of the Rajghat Samadhi Committee, New Delhi, for the year 1977-78.

(iii) A statement showing reasons for delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library. See No. LT-4425/79].

STATEMENT RE. FURTHER TRANCHE OF MARKET LOANS ISSUED BY CENTRA GOVERNMENT IN APRIL, 1979.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg

*English version of the Accounts was laid on the 5th March, 1979.